

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 20.10.2022 (THURSDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 913 of 2022	A ⁷ XYKno Capital Services Pvt. Ltd. Vs. Rattan India Power Ltd.	Vikram Hegde	Karan Batura
2.	Comp. App. (AT) (Ins) No. 1256 of 2022	Jayeh Tanna Vs. Jugraj Singh Bedi & Ors.	Soumya Dutta	Himanshu Chaubey Srijan Sinha Naveen Soni Parul D.-R2
3.	Comp. App. (AT) (Ins) No. 1247 of 2022	Govind Singh Bisht [Erstwhile Director of Coast Realtors Pvt. Ltd.] Vs. L&T Finance Ltd. & Anr.	Ravi Sehgal	
4.	Comp. App. (AT) (Ins) No. 1248 of 2022 & I.A. No. 3758 of 2022 (With Defects)	Central Goods and Service Tax & Cx, Mumbai East Vs. Resolution Professional for Jet Airways & Ors.	Anurag Ojha	
5.	Comp. App. (AT) (Ins) No. 1249 of 2022	Jogihali Wind Energy Pvt. Ltd. Vs. Yogesh Mehra & Ors.	Anuradha Dutt	
6.	Comp. App. (AT) (Ins) No. 1250 & 1251 of 2022 & I.A. No. 3824 of 2022	Mrs. Nishtha Nigam Vs. Mothers Pride Education Institution Pvt. Ltd.	Shailendra Srivastava	
7.	Comp. App. (AT) (Ins) No. 1252 of 2022	Reliance Infrastructure Ltd. Vs. Sudip Bhattacharya & Anr.	Hasan Murtaza	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 516 of 2022	Sunayana Agarwal Vs. Bulland Buildtech Pvt. Ltd. & Anr.	Rakesh Kumar	Abhishek Parmar
9.	Comp. App. (AT) (Ins) No. 666 of 2022	Anil Singh (Suspended Director) Linaks Microelectronics Ltd. Vs. Canara Bank & Ors.	Prateek Dhanda	Abhishek Naik-R1 Abhishek Anand-R2
10.	Comp. App. (AT) (Ins) No. 706 of 2022 & I.A. No. 3067 of 2022	Kushal Maitra, Suspended Board of Director of Indus Integrated Information Management Ltd. Vs. Ganapati Stocks Pvt. Ltd. & Ors.	S.K. Pandey	Shaunak Mitra Saurav Jain-R1 to R6 Kamal Nayan Jain-R7
11.	Comp. App. (AT) (Ins) No. 885 of 2022	High Ground Enterprise Ltd. Vs. ITE India Pvt. Ltd.	Abhishek Singh	Sanjana Hima Bhardwaj
12.	Comp. App. (AT) (Ins) No. 927 of 2022	Nilanjana Chakravorty Dutta Vs. Binod Kumar Choudhary & Ors.	Subhasis Dey	C. Priyadarshi D. Nayyar Rakesh Taneja Arunava Mukherjee-R1
13.	Comp. App. (AT) (Ins) No. 951 of 2022 & I.A. No. 2692 of 2022 (With Defects)	Shree Gangaur Foods (Jaipur) LLP Vs. Sangeeta Ajmera Proprietor The Manpower	Gunjan Pathak	Saurabh Jain Rupesh Gupta
14.	Comp. App. (AT) (Ins) No. 978 of 2022	State Bank of India Vs. N.S. Engineering Projects Pvt. Ltd. With	Sanjay Kapur	Animesh Kumar Nishant Kumar
15.	Comp. App. (AT) (Ins) No. 1000 of 2022	IDBI Bank Ltd. Vs. Abhijeet Integrated Steel Ltd. With	Bishwajit Dubey	Megha Dugar Shruti Pandey,
16.	Comp. App. (AT) (Ins) No. 1039 of 2022 & I.A. No. 3015 of 2022	Punjab National Bank Vs. N. S. Engineering Projects Pvt. Ltd.	Anant Gautam	Animesh Kumar Nishant Kumar Shubhangi Tiwari
17.	Comp. App. (AT) (Ins) No. 982 of 2022	Shivam Agriols Pvt. Ltd. Vs. Krishan Vanaspathi Industries Pvt. Ltd.	Akash Vajpai	Snigdha Ganguly Aadhar Nautiyal

18.	Comp. App. (AT) (Ins) No. 991 of 2022	Vishal Chelani & Ors. Vs. Debashis Nanda Resolution Professional Bulland Buildtech Pvt. Ltd.	Adya Singh	Abhishek Anand Prateek Kushwaha
19.	Comp. App. (AT) (Ins) No. 997 of 2022 (With Defects)	Abhay Narendra Lodha Vs. Bank of Baroda and Anr.	Eshna Kumar	
20.	Comp. App. (AT) (Ins) No. 1003 of 2022	C. Net Communication (India) Pvt. Ltd. Vs. Mukesh Kumar Jain Interim Resolution Professional for CMYK Printech Ltd. & Anr.	Aditya Nayyar	Swarlipi Deb Roy R. K. Gupta
21.	Comp. App. (AT) (Ins) No. 1022 of 2022	Misty Meadows Pvt. Ltd. Vs. Innovative Real Tech Pvt. Ltd.	Eshna Kumar	
22.	Comp. App. (AT) (Ins) No. 1048 of 2022	DBS Bank India Ltd. Vs. Kuldeep Verma, Liquidator of Eastern Gases Ltd.	Utsav Mukherjee	
23.	Comp. App. (AT) (Ins) No. 1054 of 2022 & I.A. No. 3006 & 3056 of 2022 (With Defects)	Drolia Agencies Pvt. Ltd. Vs. H S Mercantile Ltd.	Subodh K Agrawal	
24.	Comp. App. (AT) (Ins) No. 1059 of 2022 & I.A. No. 3090 of 2022	Ravi Auto Ltd. Vs. Surana Mercantiles Pvt. Ltd.	Krishna Raj	
25.	Comp. App. (AT) (Ins) No. 1111 of 2022	Gajesh Labhchand Jain Vs. Pagariya Auto Pvt. Ltd.	Yashish Chandra	
26.	Comp. App. (AT) (Ins) No. 1125 of 2022	Govind Prasad Todi & Anr. Vs. Satya Narayan Guddeti & Ors.	Aditi Sharma	
27.	Comp. App. (AT) (Ins) No. 1129 of 2022 & I.A. No. 3368 of 2022	Rana Sarkar Vs. Bimal Agarwal & Ors. Resolution Professional of Dagcon (India) Pvt. Ltd. With	Indranil Ghosh	

28.	Comp. App. (AT) (Ins) No. 1130 of 2022 & I.A. No. 3373 of 2022	DAG Creative Media Pvt. Ltd. Vs. Bimal Agarwal & Ors. Resolution Professional of Dagcon (India) Pvt. Ltd. With	Indranil Ghosh	
29.	Comp. App. (AT) (Ins) No. 1145 of 2022 & I.A. No. 3440 of 2022	Arunendu Sarkar Vs. Bimal Agarwal & Ors. Resolution Professional of Dagcon (India) Pvt. Ltd. With	Advait Ghosh	
30.	Comp. App. (AT) (Ins) No. 1146 of 2022 & I.A. No. 3445 of 2022	Mrs. Snighda Sarkar Vs. Bimal Agarwal & Ors. Resolution Professional of Dagcon (India) Pvt. Ltd.	Parv Garg	
31.	Comp. App. (AT) (Ins) No. 1189 of 2022 & I.A. No. 3680 of 2022	Mukesh Kumar Vs. Mannil Sudhir Nair & Ors.	Muskan Gupta	
32.	Contempt Case (AT) No. 19 of 2022 in Comp. App. (AT) (Ins) No. 836 of 2022	Sanjay Sodhi Vs. Cinema Ventures Pvt. Ltd. Through its Director Vishal Sawhney	Swarnendu Chaterjee	

02:00 PM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

33.	I.A. No. 593 of 2019, 2966 of 2020 & 785, 786 of 2021 & 296, 427, 429, 557, 586, 645, 845, 1709, 3579, 3115, 3499 of 2022 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	Arijit Mazumdar Ankur S. Kulkarni Pranay Goel Kalendra Singh Rakesh Tiwari	Gauri Rasgotra Nikitha Shenoy-R1 Arun Saha-R3 Anindita Roy-R4 to R8 Pankaj Vevek-R13
34.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. With	Raunak Dhillon Abhijeet Das Nikita Shenoy Gauri Rasgotra	Sanjay Shorey Rakesh Tiwari Wamika Trehan Pankaj Vivek Rohit Sharma

35.	Comp. App. (AT) No. 120 of 2021	Indian Bank & Ors. Vs. Infrastructure Leasing & Financial Services Ltd. & Ors. With	Brijesh Kumar Tamber	Raunak Dhillon Vikas Kumar Jha Adarsh Saxena-R1
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For Admission (Fresh Case)

36.	Comp. App. (AT) No. 177 of 2022	Housing Development Finance Corporation Ltd. (HDFC LTD.) Vs. Infrastructure Leasing & Financial Services Ltd. & Anr.	R. Sudhinder	Abhijeet Sinha Akshay Goel-R1 Nipun Gautam-R2 Kuber Dewan Megha Dugar
37.	Review Application No. 3 of 2022 in Comp. App. (AT) No. 346 of 2018	ICICI Bank Ltd. Vs. Union of India & Ors	Anand S. Jha	

For Admission (After Notice)

38.	Comp. App. (AT) (Ins) No. 539 of 2022	State Bank of India Vs. MBL Infrastructures Ltd and Anr.	Misha	Anusuya Salwan-R1 Shaunak Mitra-R2
39.	Comp. App. (AT) (Ins) No. 1058 of 2022	Jindal Stainless Ltd. Vs. Shailendra Ajmera Resolution Professional of Mittal Corp Ltd. & Ors.	Rahul Kumar	Shweta Dubey Kanishka Prasad-R1 Abhijeet Sinha Shounak Mitra-R2 Gaurav Mitra Piyush Beriwal-R3
40.	Comp. App. (AT) (Ins) No. 1175 of 2022	Rimjhim Ispat Ltd. Vs. Shailendra Ajmera Resolution Professional of Mittal Corp Ltd. & Anr.	Sonal Alagh	Abhijeet Sinha Anuj Tiwari-R2 Sumesh Dhawan Shweta Dubey-R1

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1. Notice Board
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By order of Hon'ble Chairperson
-sd/-
Registrar